

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 192 of 2012

Dated : 15th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Trading Company Ltd. Appellant (s)

Versus

Maharashtra State Electricity Distribution Co.
Ltd. & Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. M G Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Ms. Ramni Taneja for R.1
Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.2

ORDER

It is submitted that the pleadings are complete.

Post the matter for hearing on **30.01.2013.**

(Rakesh Nath)
Technical Member
ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson